

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1920

ANSWERED ON:01.12.2009

MEASURES AGAINST NAXALISM

Bhujbal Shri Sameer ;Jeyadural Shri S. R.;Sinha Shri Yashwant

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether a ban has been imposed on the Communist Party of India (Maoist); (b if so, the details thereof;

(c) the details of sources of supply of modern weapons to the Maoists and the steps taken by the Government to cut the supply of such weapons;

(d) whether there is any proposal to initiate talks with naxal organisations in the country; and

(e) if so, the details thereof including steps taken to speed up developmental activities in naxal affected areas through co-ordinated efforts of various ministries/departments and State Governments?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

(a) & (b): The CPI, (Maoist), which is the major Left Wing Extremist (LWE) organization responsible for most of the incidents and casualties of naxal violence in the country has been included in the schedule of terrorist organizations along with all its formations and front organizations on 22nd June, 2009, under the Unlawful Activities (Prevention) Act, 1967.

(c): Naxalites primarily get a substantial number of their weapons by looting. They also get them from illicit weapons manufacturing units. Law and order being a State subject, action in this regard is taken by the concerned State Governments. State Governments maintain close vigil in this respect, and also conduct intelligence-based operations against naxalite hideouts and illicit weapon manufacturing units.

(d) & (e): State Governments have from time to time, appealed to the Left Wing Extremists to abjure violence and hold talks with the Government of any issues that are of concern to them. Government would welcome talks between State Governments and left Wing Extremists provided Left Wing Extremist abjure violence and give up their so-called "armed struggle". There is no proposal for the Central Government to hold talks directly with the Left Wing Extremists.

Government has adopted an integrated approach in dealing with LWE activities in the areas of security, development and public perception. State Government deal with the various issues related to naxalite activities in the States. The Central Government supplements their efforts in several ways. These include deployment of Central Paramilitary Forces (CPMFs) and Commando Battalions for Resolute Action (CoBRA); sanction of India Reserve (IR) battalions; setting up of Counter Insurgency and Anti-Terrorism (CIAT) schools; modernization and upgradation of the State Police and their intelligence apparatus under the Scheme for Modernization of State Police Force (MPF Scheme); re-imburement of security Related expenditure under the Security Related Expenditure (SRE) scheme; filling up critical infrastructure gaps under the scheme for Special infrastructure in Leftwing Extremist affected States; assistance in training of State Police through Ministry of Defence, Central Police Organizations and Bureau of Police Research and Development; sharing of intelligence; facilitating inter-State coordination; launching special intra-state and inter-state coordinated joint operations, assistance in community policing and civil actions and assistance in development works through a range of schemes of different Central Ministries.